

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
(CAA)- 51/ND/2021

IN THE MATTER OF:

Aptitude Tradex Pvt. Ltd. with Real Estate ... Applicant/ Petitioner
Pvt. Ltd

Under Section: 230-232

Order delivered on 29.07.2022

CORAM:

SHRI. DHARMINDER SINGH,
HON'BLE MEMBER (J)

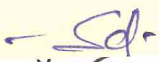
SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RD : Adv. Priyadarshini Dewan and Adv. Swechha
Mishra

ORDER

It is noticed that RD has filed incomplete report in the present matter. Proxy Counsel appearing for the RD is directed to ensure that the full report is uploaded on the DMS within 7 days. Ld. Counsel for the Applicant stated that the OL's report has been filed but the same is not available on the DMS. Accordingly, the Ld. Counsel for the OL is directed to ensure that the same is uploaded on the DMS within 7 days. List on 16.09 2022.


(L.N. GUPTA)
MEMBER (T)


(DHARMINDER SINGH)
MEMBER (J)